

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.203 - **CP(IB)/74(AHM)2023**
With
ITEM No.204 - IA/1060(AHM)2023
ITEM No.205 - CONT.A/13(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Imdadali M Momin

.....Applicant

Vs.

Pellucid Lifesciences Private Limited

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Arjun Sheth, Adv. a.w. Mr. Rajiv Chawla, Adv.

For the Respondent

: Mr. Ravi Pahwa, Adv.

ORDER

The parties are directed to file the written submissions, if any, on or before the next date of hearing for further consideration.

Re-list before the regular bench on 06.03.2024.

Sd/-

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)